

of Defence at Chandipore, Balasore (Orissa) has been completed;

(b) if so, the findings thereof;

(c) whether any officer has been held guilty of the charges of corruption; and

(d) if so, whether any action has been taken to punish the guilty officers ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEFENCE PRODUCTION) (SHRI L. N. MISHRA) : (a) to (d). The Central Bureau of Investigation have completed their investigations. As soon as their report is received, further course of action will be determined in consultation with the Central Vigilance Commission. It would not be in the public interest to disclose the findings of the Central Bureau of Investigation at this stage.

नेताजी से सम्बन्ध रखने वाले दस्तावेज

2908. श्री गं० च० दीक्षित : क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूर्व बर्लिन की अन्तर्राष्ट्रीय सम्बन्ध संस्था के डा० दिर्घलम कायडमन को नेताजी सुभाष चन्द्र बोष से सम्बन्ध रखने वाले कुछ दस्तावेज मिले हैं जिन से यह पता चलता है कि नेता जी हिटलर और नाजियों का विरोध करते थे;

(ख) क्या यह भी सच है कि उन्होंने यह कहा है कि इन दस्तावेजों का पूर्वी जर्मनी में अध्ययन किया जा रहा है; और

(ग) यदि हां, तो इन दस्तावेजों का व्यौरा प्राप्त करने के लिये सरकार का क्या कार्य-वाही करने का विचार है ?

प्रधान मंत्री, सञ्चय शक्ति मंत्री, योजना मंत्री तथा वैदेशिक-कार्य मंत्री (श्रीमती इन्दिरा गाँधी) : (क) से (ग). भारत सरकार के पास इस विषय पर कोई पक्की सूचना नहीं है। इस विषय पर हमने केवल एक प्रेस रिपोर्ट देखी है।

VEHICLE RESEARCH AND DEVELOPMENT ESTABLISHMENT, AHMEDNAGAR

2909. SHRI YAJNA DATT SHARMA :
SHRI G. Y. KRISHNAN :

Will the Minister of DEFENCE be pleased to state :

(a) the reasons for shifting the Vehicle Research and Development Establishment, Ahmednagar to Avadi;

(b) whether the citizens of Ahmednagar have submitted any representation to Government against the shifting of the establishment; and

(c) if so, the action taken by Government thereon ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) In 1960 when a decision on the location of the Heavy Vehicles Factory at Avadi was being taken, it was also decided that the R&D portion of the then Technical Development Establishment (Vehicles) should be located at Avadi to facilitate design and development work connected with fighting vehicles.

(b) and (c). Representations against this move were received by Government but, for the efficient functioning of the Establishment as explained above, it has not been possible to withhold the move which has commenced. Action is in hand to re-settle employees who do not have an All-India service liability and who do not volunteer to go to Avadi. Available vacancies in all the establishments under the R&D Organisation and the Directorate General of Inspection in Poona area have been frozen to absorb such persons. Some of them have already been absorbed in the sister organisations in the Poona area.

SAINIK SCHOOLS IN M.P.

2910. SHRI G. C. DIXIT : Will the Minister of DEFENCE be pleased to state :

(a) the number of sainik schools in Madhya Pradesh with locations thereof;

(b) the number of students receiving education therein; and